

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

CA 63/2024 In CP 751/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: THERESA SITU SHASTRI & OTHERS V/s
MANOJ KUMAR AZAD

Section 241 of the Companies Act, 2013

ORDER

CA No. 63/2024 -

1. Mr. Vaibhav Bhure, Advocate i/b Mr. Shantanu Shetty, Advocate appeared for the Petitioner.
2. Mr. Mayur Agarwal, Advocate a/w Mr. Pulkit Dhawan, Advocate i/b Anoma Law group LLP appeared for the Respondent.
3. Learned Counsel for the Petitioner seeks some time to file rejoinder. Liberty granted.
4. Respondent no. 1 & 2 shall permit Petitioners shareholder to carryout inspection of the record to the extent available under the Companies Act.
5. List this CA on **10.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)